LOK SABHA

I

11.01 hrs.

Saturday, August 24, 1974/Bhadra 2, 1896 (Saka)

> The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

REPORT (1974) OF THE TARIFF COM-MISSION ON THE REVIEW OF DYE-STUFFS INDUSTRY AND A STATEMENT.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPAD-HYAYA): I beg to lay on the Table—

- A copy of the Report (1974) of the Tariff Commission on the Review of Dyestuffs Industry, under sub-section (2) of section 16 of the Tariff Commission Act, 1951.
- (2) A statement (Hindi and English versions) showing reasons (i) for not laying simultaneously the Government Resolution on the above Report, and (ii) for not laying simultaneously the Hindi version of the Report.

[Placed in Library, See No. LT-8270/74].

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11.01 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GUJARAT), 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Gujarat for the year 1974-75.

11.02 hrs.

DISCUSSION RE FLOOD AND DROUGHT SITUATION IN THE COUNTRY

MR. SPEAKER: We will now take up Discussion under Rule 193.

Shri Dinesh Chandra Goswami.

SHRI MD. JAMILURRAHMAN (Kishanganj): Sir, on a point of With your permission, I order. would like to say this. Sir, on 12th of August I gave a notice to the Lok Sabha Secretariat signed by me and supported by my two colleagues Shri R. P. Yadav and Shri Jagannath Mishra seeking a discussion under Rule 193. Then, Sir, on my notice, you were kind enough, the Lok Sabha Secretariat was kind enough to invite me to a meeting of the Business Advisory Committee. In pursuance of that invitation, I attended the meeting. But what happened actually?

MR. SPEAKER: Is this a submission or a point of order?

SHRI MD. JAMILURRAHMAN: I am making my submission. You were kind enough to allot seven

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